

Sl. No. 9

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/2/59/AMR/2022		59 of the Companies Act	Hemant Kumar Patibandla & another Vs. STBL Projects Limited & 8 others

ORDER

**Present:** Ms. Mrudula, Proxy counsel for the Applicant.

Mr. Mahesh Kosgi, Proxy counsel for R1 to R8 & R9.

At the request of Ld. Counsels for both the parties, for hearing, list the matter on 07.10.2024.

Sd/-

SANJAY PURI  
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)